

**HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD**

**R.O.C.No. 8/2023**

**DATED: 21-2-2024**

**NOTIFICATION**

The High Court for the State of Telangana had issued Notification No. 8/2023, dated 12-5-2023 inviting applications for direct recruitment to the posts of **Typists** in Judicial Districts/Units of the State of Telangana and the candidates were subjected to the Skill Test.

Later, the High Court duly following the relevant rules and procedures, hereby declares the provisional selection of the candidates bearing the following hall ticket numbers for appointment to the post of **Typists** in the Judicial Districts/Units in the State of Telangana:

**ADILABAD:**

TSHC23001854	TSHC23004260
--------------	--------------

**BHADRADRI KOTHAGUEM:**

TSHC23000434	TSHC23000537	TSHC23000901	TSHC23001644
TSHC23001732	TSHC23002379	TSHC23002551	TSHC23003796
TSHC23004177			

**CITY CIVIL COURT, HYDERABAD:**

TSHC23000144	TSHC23000761	TSHC23001116	TSHC23001583
TSHC23001745	TSHC23001953	TSHC23003397	TSHC23004956
TSHC23004958	TSHC23004973	TSHC23005007	TSHC23005025

**CITY SMALL CAUSES COURT, HYDERABAD:**

TSHC23001887	TSHC23002355
--------------	--------------

**HANUMAKONDA:**

TSHC23002372	TSHC23003743
--------------	--------------

**JAGITYAL:**

TSHC23000274	TSHC23000381	TSHC23000604	TSHC23003163
TSHC23003715	TSHC23004019	TSHC23005018	--

**JANGAON:**

TSHC23001567	TSHC23001606
--------------	--------------

*Handwritten signature and date*  
21/2/2024

**JAYASHANKAR BHUPALAPALLY:**

TSHC23001240	TSHC23002014
--------------	--------------

**JOGULAMBA GADWAL:**

TSHC23000040	TSHC23000839
--------------	--------------

**KAMAREDDY:**

TSHC23001072	TSHC23002552	TSHC23002734
--------------	--------------	--------------

**KHAMMAM:**

TSHC23001339	TSHC23003267	TSHC23003418	TSHC23004989
--------------	--------------	--------------	--------------

**KUMARAM BHEEM ASIFABAD:**

TSHC23001868	TSHC23002364	TSHC23004951
--------------	--------------	--------------

**MAHABUBABAD:**

TSHC23002537	TSHC23003229
--------------	--------------

**MANCHERIAL:**

TSHC23002237
--------------

**MEDCHAL-MALKAJIGIRI:**

TSHC23000023	TSHC23000038	TSHC23000956	TSHC23002462
TSHC23002554	TSHC23002699	TSHC23002762	TSHC23004976
TSHC23004981	TSHC23004995	--	--

**MEDAK:**

TSHC23001513	TSHC23002238	TSHC23004230
--------------	--------------	--------------

**MULUGU:**

TSHC23000299
--------------

**NAGAR KURNOOL:**

TSHC23000055	TSHC23000789	TSHC23003473
--------------	--------------	--------------

*S. Srinivasulu*  
21/2/2024

**NARAYANPET:**

TSHC23001269	TSHC23002316	TSHC23002607
TSHC23002648	TSHC23003514	--

**NIRMAL:**

TSHC23000186	TSHC23002943	TSHC23002989
--------------	--------------	--------------

**NIZAMABAD:**

TSHC23001064	TSHC23001140	TSHC23001289	TSHC23002176
TSHC23002600	TSHC23003768	TSHC23003844	TSHC23004268
TSHC23004433	--	--	--

**PEDDAPALLI:**

TSHC23000115	TSHC23001299	TSHC23001366	TSHC23003545
TSHC23003637	--	--	--

**RANGAREDDY:**

TSHC23000277	TSHC23000357	TSHC23000591	TSHC23000627
TSHC23000987	TSHC23001323	TSHC23002524	TSHC23002824
TSHC23002883	TSHC23002938	TSHC23002997	TSHC23003562
TSHC23004868	TSHC23004955	TSHC23004960	TSHC23004961
TSHC23004962	TSHC23004971	--	--

**SANGAREDDY:**

TSHC23001893
--------------

**SIDDIPET:**

TSHC23002846	TSHC23003117	TSHC23003457	TSHC23004017
TSHC23004964	--	--	--

**SURYAPET:**

TSHC23000188	TSHC23001374	TSHC23002325	TSHC23003357
TSHC23003641	TSHC23003922	--	--

**VIKARABAD:**

TSHC23000126	TSHC23001262	TSHC23005004
--------------	--------------	--------------

*S. Srinivasan*  
21/2/2024



**WANAPARTHY:**

TSHC23002378	TSHC23002701	TSHC23003124
--------------	--------------	--------------

**WARANGAL:**

TSHC23000831
--------------

**YADADRI BHONGIR:**

TSHC23001976	TSHC23002248
--------------	--------------

**NOTE:**

1. The selection of candidates against BC-E vacancies shall be subject to the outcome of Civil Appeal No. 2628-2637 of 2010 pending before the Hon'ble Supreme Court of India.
2. The provisional selection of the above candidates is strictly subject to satisfaction of eligibility criteria, such as educational qualifications, community reservation and local status in accordance with the Telangana Public Employment (Organization of Social Cadres and Regulation of Direct Recruitment) Order, 2018 vide G.O.Ms. No. 124 dated 30.8.2018.
3. If any of the provisionally selected candidate does not fulfill the above requirement, he/she will be de-selected and the next meritorious candidate will be provisionally selected in that slot.
4. The candidates with the aforementioned Hall Ticket Numbers shall be eligible for appointment to the service by direct recruitment unless he/she satisfies the following conditions, viz.,
  - a) that he/she is of sound health, active habits, and free from any bodily defects or infirmities rendering him/her unfit for the service.
  - b) that his/her character and antecedents are such as to qualify him/her to such service.
5. All rights are reserved with the appointing authority to cancel the selection for appointment to the post at any stage, if any information furnished by the candidates found to be false at any later stage, and the candidates are liable for prosecution for furnishing such false information.
6. If the candidate furnishes wrong information with regard to category and caste, they shall not have any right subsequently for selection in that particular category, caste, etc., and in that aspect the appointing authority is not responsible for the lapse on the part of the candidate.

  
21/2/2024  
**REGISTRAR (JUDICIAL-I),  
FAC. REGISTRAR (RECRUITMENT)**